

ITEM NO.31

COURT NO.7

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SWrit Petition(s)(Civil) No(s). 886/2020

HARSH CHUGH

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(IA No. 172003/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 14-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s)

Mr. Nimish Chib, Adv.  
Mr. Wajeesh Shafiq, AOR  
Mr. Jatin Rana, Adv.  
Mr. Divye Chug, Adv.  
Ms. Ramsha Shan, Adv.

For Respondent(s)

M/S. Plr Chambers And Co., AOR  
Mr. Arvind P Datar, Sr. Adv.  
Mr. Suhaan Mukerji, Adv.  
Mr. Nikhil Parikshith, Adv.  
Mr. Varun T Mathew, Adv.  
Mr. Abhishek Manchanda, Adv.  
Mr. Sayandeep Pahari, Adv.  
Mr. Tanmay Sinha, Adv.Mr. K. M. Nataraj, ASG  
Ms. Kanu Agarwal, Adv.  
Mr. P.V. Yogeswaran, Adv.  
Mr. Shailesh Madiyal, Adv.  
Mr. Vinayak Sharma, Adv.  
Mr. Nakul Chengappa K.K., Adv.  
Ms. Akriti A. Manubarwala, Adv.  
Mr. G.S. Makkar, AORUPON hearing the counsel, the Court made the following  
O R D E R

I.A. No. 172003/2022, which is an application for permission to file additional documents, is allowed.

We have considered the Minutes of Meeting of the National Security Council Secretariat (Cyber Wing) held on 28.12.2020 regarding the security features of the *Zoom VC Platform*.

The expert committee having considered the security and privacy aspects, in our opinion, nothing survives in the present writ petition and accordingly, the proceedings are closed and dismissed.

Pending application(s), if any, shall stand disposed of.

(BABITA PANDEY)  
COURT MASTER (SH)

(R.S. NARAYANAN)  
COURT MASTER (NSH)